

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1121 of 2019

IN THE MATTER OF:

Ishrat Ali

...Appellant

Vs.

Cosmos Cooperative Bank Ltd. & Anr.

...Respondents

Present: For Appellant: - Mr. Avishkar Singhvi, Mr. Dhruv Surana, Mr. Ashish Choudhury and Mr. Nipun Katyal, Advocates.

For Respondents: - Mr. Gourab Banerji, Senior Advocate with Mr. Ninad Laud, Mr. Sahil Tagotra, Ms. Ananyaa Mazumdar and Ms. Raka Chatterjee, Advocates for R-1. Mr. P.K. Mittal, Advocate for Resolution Professional.

O R D E R

05.02.2020— Heard the parties. Order reserved.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice Bansi Lal Bhat)
Member(Judicial)

(Justice Venugopal M.)
Member(Judicial)

[Kanthi Narahari]
Member (Technical)

Ar/RR